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SLP(Crl.)No. 5035 OF 2003
ITEM No.49

Court No. 4

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 5035/2003

(From the judgement and order dated 11/11/2003 in CRLMP 2005/03
in Cr.OP 3066/2003 of The HIGH COURT OF MADRAS)

RAJ KUMAR JAIN & ANR.

Petitioner (s)

VERSUS

KUNDAN JAIN & ANR.

Respondent (s)

(With Appln(s). for stay)

Date : 09/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Sanjay Parikh, Adv.
Ms. Anitha Shenoy, Adv.
Mr. A.N. Singh, Adv.
Mr. Bishwa Jyoti Pathak, Adv.

For Respondent (s)Mrs. Vanita Bhargava, Adv.
Ms. Bina Gupta, Adv.
Mrs. Divya Roy, Adv.

Mr. Subramonium Prasad., Adv.

UPON hearing counsel the Court made the following
O R D E R

Two weeks' time is granted at the request of the
learned counsel for the petitioner.

(PAWAN KUMAR)
COURT MASTER

(GYAN BHATIA)
COURT MASTER